

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 2

ITEM No.1 - IA/259(AHM)2024
in
CP(IB) 182 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

SVG Fashion Ltd

.....Applicant

V/s

Arpita Filaments Pvt Ltd

.....Respondent

Order delivered on: 06/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Tirth Nayak, Adv.

ORDER

IA/259(AHM)2024

Physical copy of the application is not available on record. The applicant is directed to file the physical copy.

Re-list before the regular bench on 13.02.2024

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)